# GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

# LOK SABHA UNSTARRED QUESTION NO. 1799 TO BE ANSWERED ON 10<sup>TH</sup> MARCH, 2017

# NATIONAL AYUSH MISSION

# 1799. SHRI RAM MOHAN NAIDU KINJARAPU: SHRI J.J.T. NATTERJEE: SHRI M. CHANDRAKASI:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the salient features of National Ayush Mission;

(b) the details of target sets and achievement made under the Mission since its inception, State/UT-wise;

(c) whether the Government has made any assessment of the mission with regard to fulfillment of its objectives and if so, the details thereof;

(d) whether the various States have raised concerns regarding the objectives of the Mission, if so, the details thereof and corrective measures taken by the Government to address these concerns; and

(e) whether the Government proposes to upgrade educational institutions for promotion of Ayush system of medicines in the country and if so, the details thereof?

# ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): The salient features of National AYUSH Mission (NAM) is furnished at Annexure-I.

(b): Under NAM grant-in-aid is being provided to State/UT Governments as per their proposed State Annual Action Plans (SAAPs). Since, implementation of the programme comes under the purview of State/UT Governments, no target has been fixed by the Central Government for the States/UTs. However, resource pool allocated under NAM for each State/UT

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Government is communicated to the States/UTs. Accordingly, States/UTs are required to prepare their State Annual Action Plans (SAAPs) as per their requirements in accordance with NAM guidelines. The status of achievement made under NAM since inception, State/UT-wise is furnished at **Annexure-II**.

(c): So far, no such assessment has been made.

(d): States/UTs have not raised concerns regarding the objectives of the Mission.

(e): As health is a State subject, upgradation of AYUSH educational institutions come under the purview of respective State/UT Governments. However, under National AYUSH Mission (NAM), there is provision of financial assistance for upgradation of State Government undergraduate and post-graduate educational institutions and setting up of new State Government AYUSH educational institutions in the States where it is not available in Government Sector in the country. State/UT Governments are required to submit their proposal through State Annual Action Plans (SAAPs).

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#### Annexure-I

#### Centrally Sponsored Scheme of National AYUSH Mission (NAM)

The Government of India has approved and notified National AYUSH Mission (NAM) on 29.09.2014 which envisages better access to AYUSH services, strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU &H) drugs and sustainable availability of ASU & H raw-materials in the States/UTs during 12th Plan.

The National AYUSH Mission (NAM) inter-alia makes provision for the following:-

(i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs).

(ii) Up gradation of exclusive State Government AYUSH Hospitals and Dispensaries.

(iii) Setting up of up to 50 bedded integrated AYUSH Hospital.

(iv) Upgradation of State Government Educational Institutions.

(v) Setting up of new State Government AYUSH Educational Institutions including Yoga and Naturopathy in the State where it is not available.

(vi) Strengthening of State Government/ Public Sector Undertaking (PSU) Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies and Drug Testing Laboratories (DTL).

(vii) Cultivation and Promotion of Medicinal Plants.

(viii) Under the flexible components of the scheme of NAM, provision has been made for following activities:

- a) AYUSH Wellness Centres including Yoga & Naturopathy
- b) Tele-medicine
- c) Sports Medicine through AYUSH
- d) Innovations in AYUSH including Public Private Partnership
- e) Interest subsidy component for Private AYUSH educational Institutions
- f) Reimbursement of Testing charges
- g) IEC activities
- h) Research & Development in areas related to Medicinal Plants
- i) Voluntary certification scheme: Project based.
- j) Market Promotion, Market intelligence & buy back interventions
- k) Crop Insurance for Medicinal Plants

# Annexure-II

# Status of funds earmarked and released under National AYUSH Mission (NAM) for the year 2014-15, State/UT-wise

(Rs. In lakhs)

Sl. No.	Name of The State	Initial allocation of Central Share for the year 2014-15	Central Share of approved for the year 2014-15	*Initial installment of Grant-in-aid released during 2014-15	
1)	Andhra Pradesh	859.854	859.856	309.925	
2)	Arunachal Pradesh	171.662	171.248	101.135	
3)	Assam	1068.941	1068.357	668.979	
4)	Bihar	2755.399	0	-	
5)	Chhattisgarh	872.845	830.67	281.413	
6)	Gujarat	956.665	909.886	332.393	
7)	Haryana	640.56	612.807	213.589	
8)	Himachal Pradesh	273.885	0	-	
9)	Jammu & Kashmir	666.851	618.46	226.268	
10)	Jharkhand	981.409	0	-	
11)	Karnataka	1043.578	1041.592	359.116	
12)	Kerala	716.184	712.548	254.670	
13)	Madhya Pradesh	2070.764	1948.918	644.938	
14)	Meghalaya	247.131	228.047	134.647	
15)	Manipur	426.061	373.218	226.813	
16)	Mizoram	228.263	190.125	116.270	
17)	Maharashtra	1555.779	1480.604	534.670	
18)	Nagaland	388.945	191.728	115.613	

	Total	30,930.000	18,719.610	7,528.707
36)	Chandigarh	66.5	-	
35)	Puducherry	119.544	72.525	60.000
34)	Lakshadweep	191.611	189.398	
33)	Daman & Diu	209.396	0	-
32)	Dadra & Nagar Haveli	164.857	0	-
31)	Andaman & Nicobar Islands	414.771	151.94	_
30)	Goa	381.676	0	_
29)	Delhi	399.306	399.305	132.707
28)	Sikkim	152.33	110.12	66.428
27)	West Bengal	1438.554	1371.688	471.230
26)	Uttar Pradesh	5085.82	0	-
25)	Uttrakhand	471.683	437.457	284.000
24)	Tamil nadu	1038.32	0	-
23)	Telangana	690.976	690.979	330.000
22)	Tripura	390.955	381.486	238.115
21)	Rajasthan	1862.295	1768.789	638.065
20)	Punjab	604.063	585.289	316.000
19)	Odisha	1322.567	1322.57	471.723

\* Grant-in-aid released during the financial year is in accordance to the budget made available for the Mission.

# Status of funds earmarked and released under National AYUSH Mission (NAM) for the year 2015-16, State/UT-wise

(Rs. In lakhs)

Sl. No	Name of The State	Initial allocation of Central Share for the year 2015-16	Final Grant- in-aid released against SAAP 2014- 15 during 2015-16	Central Share of Approved for the year 2015- 16	Grant-in aid released for the year 2015- 16	*Total Grant-in- aid released during 2015-16
	1	2	3	4	5	6(3+5)
1)	Andhra Pradesh	900.693	549.931	890.483	850.452	1,400.383
2)	Arunachal Pradesh	199.982	70.113	457.446	457.441	527.554
3)	Assam	1270.051	399.378	1,011.13	1,011.130	1,410.508
4)	Bihar	2663.677	_	2,066.889	313.975	313.975
5)	Chhattisgarh	1027.007	549.257	786.736	309.000	858.257
6)	Gujarat	1130.817	577.493	867.759	215.200	792.693
7)	Haryana	713.774	399.218	541.192	180.573	579.791
8)	Himachal Pradesh	496.251	_	425.571	421.480	421.480
9)	Jammu & Kashmir	474.049	392.192	460.766	399.958	792.150
10)	Jharkhand	969.402	_	672.734	624.723	624.723
11)	Karnataka	923.196	682.476	920.798	877.777	1,560.253
12)	Kerala	851.184	457.878	848.47	815.900	1,273.778
13)	Madhya Pradesh	2064.515	1,303.980	2,005.47	1,949.361	3,253.341
14)	Meghalaya	309.635	93.400	281.719	281.719	375.119
15)	Manipur	486.509	146.405	682.399	682.396	828.801
16)	Mizoram	349.968	73.855	331.838	331.838	405.693

31,700.00011,190.56528,702.21621,910.683* Total grant-in-aid released during the financial year includes the supplementary b						33,101.248
50)	Total		-			
36)	Chandigarh	622.469	_	451.69	_	
35)	Puducherry	135.014	12.525	131.663	131.650	144.175
34)	Lakshadweep	252.055	189.223	166.5	-	189.223
33)	Daman & Diu	328.328	_	54.654	-	
32)	Dadra & Nagar Haveli	255.561	_	91.797	-	
31)	Andaman & Nicobar Islands	131.069	151.777	127.816	-	151.777
30)	Goa	469.849	_	339.13	118.725	118.725
29)	Delhi	355.506	266.598	327	327.000	593.598
28)	Sikkim	245.985	43.692	564.463	564.459	608.151
27)	West Bengal	1216.025	900.458	1,152.97	1,024.39	1,924.852
26)	Uttar Pradesh	4843.104	-	4,878.44	4,539.27	4,539.270
25)	Uttrakhand	487.251	153.457	485.554	467.781	621.238
24)	Tamil nadu	971.501		687.273	87.700	87.700
23)	Telangana	748.878	360.979	746.964	730.484	1,091.463
22)	Tripura	294.512	143.371	328.983	328.983	472.354
21)	Rajasthan	1778.285	1,130.724	1,751.18	1,688.882	2,819.606
20)	Punjab	602.763	269.289	414.229	30.218	299.507
19)	Odisha	1262.531	850.847	1,084.54	1,014.43	1,865.281
18)	Nagaland	483.359	76.115	799.983	796.98	873.095
17)	Maharashtra	1385.245	945.934	865.986	336.800	1,282.734

\* Total grant-in-aid released during the financial year includes the supplementary budget made available for the Mission.

# Status of funds earmarked and released under National AYUSH Mission (NAM) for the year 2016-17, State/UT-wise

(Rs. In lakhs)

Sl. No.	Name of The State	Initial allocation of Central Share for the year 2016-17	Grant- in-aid released against SAAP 2015-16 during 2016-17	Central Share approved for the year 2016-17	Grant- in-aid released for the year 2016-17	Total Grant-in- aid released during 2016-17 (as on date)
	1	2	3	4	5	6(3+5)
1)	Andhra Pradesh	1,013.500	40.031	1,085.500	1,085.500	1,125.531
2)	Arunachal Pradesh	354.400		366.275	366.275	366.275
3)	Assam	1,380.200		1,631.649	1,631.649	1,631.649
4)	Bihar	3,630.200	1,752.914	-	_	1,752.914
5)	Chhattisgarh	1,143.500	347.076		130.660	477.736
6)	Gujarat	1,153.700	652.559	880.487	880.487	1,533.046
7)	Haryana	643.400	360.619	673.777	673.777	1,034.396
8)	Himachal Pradesh	472.500	4.091	517.500	517.500	521.591
9)	Jammu & Kashmir	734.100	60.808	708.400	708.400	769.208
10)	Jharkhand	1,378.200	48.011		-	48.011
11)	Karnataka	1,223.600	43.020	1,016.683	1,016.683	1,059.703
12)	Kerala	889.900	32.570	858.634	858.634	891.204
13)	Madhya Pradesh	2,622.600	56.114	2,374.596	2,374.596	2,430.710
14)	Manipur	577.500		1,140.000	1,139.987	1,139.987
15)	Meghalaya	435.600		_	_	_
16)	Mizoram	349.000		332.202	332.200	332.200
17)	Maharashtra	1,961.500	529.186		-	529.186

	Total	39940.000	6657.843	30831.041	30961.685	37619.528
36)	Chandigarh	318.700	451.690			451.690
35)	Puducherry	202.800		165.889	165.889	165.889
34)	Lakshadweep	508.100	166.500	343.229	343.229	509.729
33)	Daman & Diu	603.800	54.654	58.530	58.530	113.184
32)	Dadra & Nagar Haveli	512.600	91.797			91.797
31)	Nicobar Islands	356.800	127.816	267.005	267.005	394.821
30)	Goa Andaman &	218.300	220.405	402.192	402.192	622.597
29)	Delhi	397.200			_	-
28)	Sikkim	253.200		223.039	223.039	223.039
27)	West Bengal	1,673.000	128.574	1,169.482	1,169.482	1,298.056
26)	Uttar Pradesh	6,513.000	339.167	8,127.458	8,127.458	8,466.625
25)	Uttrakhand	551.100	17.773	1,067.640	1,067.641	1,085.414
24)	Tamil nadu	1,326.000	599.573	1,199.216	1,199.216	1,798.789
23)	Telangana	791.400	16.480	1,259.008	1,259.010	1,275.490
22)	Tripura	429.100		293.745	293.742	293.742
21)	Rajasthan	2,491.500	62.301	2,162.908	2,162.908	2,225.209
20)	Punjab	788.600	384.011	933.799	933.800	1,317.811
19)	Odisha	1,620.400	70.103	1,151.198	1,151.198	1,221.301
18)	Nagaland	421.000		421.000	420.998	420.998